

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:669

ANSWERED ON:03.08.2011

UNIVERSAL SERVICE OBLIGATION FUND

Jaiswal Shri Gorakh Prasad ;Mani Shri Jose K.;Yadav Shri M. Anjan Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of the works undertaken under Universal Service Obligation Fund (USOF) schemes;
- (b) the funds collected from and disbursed to telecom operators by the Government under the scheme and the work undertaken by these operators during the last three years and the current year, year wise and company-wise;
- (c) whether rigid rules are a hindrance in optimum utilization of the USOF; and
- (d) if so, the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) The details of works undertaken under Universal Service Obligation Fund (USOF) schemes are given in Annexure-I.
- (b) The details of funds collected and disbursed to telecom operators during last three years and current year are given in Annexure-II(a), Annexure-II(b) & Annexure-II(c).
- (c) No, Madam.
- (d) Does not arise in view of (c) above.